

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH**

**CONTEMPT PETITION NO.170/00041-42/2018 IN ORIGINAL APPLICATION  
NO.587-588/2017**

**DATED THIS THE 31<sup>st</sup> DAY OF JULY, 2018**

**HON'BLE DR.K.B. SURESH, MEMBER (J)  
HON'BLE SHRI DINESH SHARMA, MEMBER (A)**

1. Shri.Somashekar S.P.  
S/o. Late Sri Putte Gowda  
Aged about 54 years  
Deputy General Manager (Technical)  
& Project Manager  
National Highway Authority of India  
Project Implementation Unit  
Near J.M.I.J., NH-48  
Chitradurga-577 502  
Karnataka State.

2. Shri.Ajay Mani Kumar K.N.  
S/o. Sri.Narasimha Katta  
Aged about 50 years  
Deputy General Manager (Technical)  
National Highway Authority of India  
Sree Nilayam, Vivekanandanagar  
Hospet  
Karnataka State-583201.

... Complainants

(By Advocate M/s.Bajentri & Asso.)

Vs.

Sri.Deepak Kumar  
The Chairman  
National Highways Authority of India  
G-5 and 6, Sector-10, Dwarka  
New Delhi-110 075.

...Respondents

**ORDER (ORAL)**

**(PER HON'BLE DR.K.B.SURESH, MEMBER (J))**

Learned Counsel for the original applicants is not present. It appears to us that only last week we have settled some issues as these people are en

masse given promotions and therefore disposed of all those matters. That is why the Learned Counsel for the applicants is not present. Therefore, with liberty the CP is dismissed. Notices are discharged. No costs.

(DINESH SHARMA)  
MEMBER(A)

(DR. K.B. SURESH)  
MEMBER (J)

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Annexure-CP1: Copy of the order dtd.31.10.2017 in OA.No.587-588/2017

Annexure-CP2: Copy of the additional reply dtd.27.2.2018

Annexure-CP3: Copy of the additional reply dtd.28.3.2018

Annexure-CP4: Certified copy of the order dtd.28.3.2018 in OA.No.587-588/2018

Annexure-CP5: Copy of the Official memorandum dtd.28.3.2018

Annexure-CP6: Copy of the absorption order dtd.2.4.2018

Annexure-CP7: Copy of the legal notice dtd.2.4.2018

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